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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Public Notice No.28/2023 dated the 18th August, 2023

Subject:- Amendment in Appendix 4B of Handbook of Procedures, 2023-reg.

In exercise of the powers conferred under paragraph 1.03 & 2.04 of the Foreign Trade Policy (FTP), 2023, as amended from time to time, the Director General of Foreign Trade hereby makes the following amendments in Part A and B under Appendix 4B of Handbook of Procedure, 2023:

A. <u>LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT BOTH GOLD</u> AND SILVER FOR FY 2023-24 VALID UPTO MARCH 31,2024

1.	Axis Bank Limited	
2.	Bank of India	
3.	Federal Bank Limited	
4.	HDFC Bank Limited	
5.	Industrial and Commercial Bank of China Limited	
6.	ICICI Bank Limited	
7.	IndusInd Bank Limited	
8.	Indian Overseas Bank	
9.	Kotak Mahindra Bank Limited	
10.	Karur Vysya Bank Limited	
11.	Punjab National Bank	
12.	RBL Bank Limited	
13.	State Bank of India	
14.	Union Bank of India	
15.	Yes Bank Limited	

B. <u>LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT ONLY GOLD FOR FY 2023-24 VALID UPTO MARCH 31,2024</u>

1.	Bank of Baroda	



Effect of this Public Notice:

List of banks authorised to import gold/silver under Appendix 4B of Handbook of Procedures, 2023 has been updated.

(Santosh Kumar Sarangi)

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